Suppl- List 1 Sr. No. 02

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 13/2019 [Crl R No. 13/2019]

State of J&K ...Petitioner(s)

Through: - Mr. Ravinder Gupta, AAG

v/s

Sohan Singh and Anr.

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Issue notice to the respondents.

YAMMU & KI

List on 23.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 12.06.2020 Shammi